

**IN THE HIGH COURT OF JUDICATURE FOR RAJASTHAN AT JAIPUR BENCH, JAIPUR
CATEGORY-WISE MONTHLY STATEMENT OF CASES FOR THE MONTH OF DECEMBER, 2017**

S.No.	KIND OF CASES	PREVIOUS BALANCE	INSTITUTION				DISPOSAL				CLOSING BALANCE
			FB	DB	SB	TOTAL	FB	DB	SB	TOTAL	
	M A I N C A S E S :-	01.12.2017									31.12.2017
	CIVIL SIDE:-										
1	CIVIL FIRST APPEAL	9181	0	0	125	125	0	0	38	38	9268
2	CIVIL SECOND APPEAL	4536	0	0	72	72	0	0	35	35	4573
3	EXECUTION FIRST APPEAL	57	0	0	1	1	0	0	2	2	56
4	EXECUTION SECOND APPEAL	12	0	0	0	0	0	0	0	0	12
5	CIVIL MISC. APPEAL	23857	0	19	574	593	0	31	148	179	24271
6	CIVIL REVISION	473	0	0	19	19	0	0	17	17	475
7	CIVIL REVIEW	669	0	20	20	40	0	20	6	26	683
8	INCOME TAX REFERENCE	0	0	0	0	0	0	0	0	0	0
9	OTHER TAX REFERENCE	88	0	9	0	9	0	16	0	16	81
10	TAX CASES	0	0	0	0	0	0	0	0	0	0
11	CUSTOM APPEAL	6	0	0	0	0	0	3	0	3	3
12	INCOME TAX APPEAL	34	0	46	0	46	0	42	0	42	38
13	WEALTH TAX APPEAL	0	0	0	0	0	0	0	0	0	0
14	SALES TAX REVISION	356	0	0	23	23	0	0	7	7	372
15	TESTAMENTARY CASES	0	0	0	0	0	0	0	0	0	0
16	COMPANY PETITION	75	0	0	0	0	0	0	0	0	75
17	COMPANY EXECUTION PETITION	3	0	0	0	0	0	0	0	0	3
18	COMPANY APPEAL	19	0	0	1	1	0	0	0	0	20
19	COMPANY APPLICATION	175	0	0	1	1	0	0	4	4	172
20	COMPANY SUIT	3	0	0	0	0	0	0	0	0	3
21	COMPANY LIQUIDN. CASES	45	0	0	0	0	0	0	0	0	45
22	ELECTION PETITION	4	0	0	0	0	0	0	0	0	4
23	SPECIAL APPEAL (CIVIL)	39	0	22	0	22	0	1	0	1	60
24	SPECIAL APPEAL (WRITS)	1725	0	134	0	134	0	253	0	253	1606
25	CIVIL CONTEMPT	2358	0	22	192	214	0	11	49	60	2512
26	CIVIL WRITS	57528	0	54	2154	2208	0	105	1261	1366	58370
27	RECRIMINATION PETITION	0	0	0	0	0	0	0	0	0	0
28	CROSS OBJECTION	618	0	0	1	1	0	0	1	1	618
29	CIVIL REFERENCE	2	0	0	0	0	1	0	0	1	1
	TOTAL (A)	101863	0	326	3183	3509	1	482	1568	2051	103321
	CRIMINAL SIDE:-										
1	MURDER REFERENCE	2	0	0	0	0	0	0	0	0	2
2	CRIMINAL APPEAL	19893	0	21	159	180	0	18	161	179	19894
3	CRIMINAL REVISION	6989	0	0	157	157	0	0	268	268	6878
4	CRIMINAL MISC. PETITION (U/S 482 CR.P.C.)	10221	0	0	453	453	0	0	339	339	10335
5	CRIMINAL MISC. BAIL (U/S 438 & 439 CR.P.C.)	917	0	0	1262	1262	0	0	1331	1331	848
6	CRIMINAL CONTEMPT	18	0	4	0	4	0	0	0	0	22
7	CRIMINAL REFERENCE	1	0	0	0	0	0	0	1	1	0
8	HABEAS CORPUS	39	0	19	0	19	0	25	0	25	33
9	CRIMINAL LEAVE TO APPEAL	1143	0	4	34	38	0	36	100	136	1045
10	CRIMINAL WRITS	631	0	0	79	79	0	0	58	58	652
	TOTAL (B)	39854	0	48	2144	2192	0	79	2258	2337	39709
	TOTAL (A+B)	141717	0	374	5327	5701	1	561	3826	4388	143030
	OTHER ORIGINAL JURISDICTION CASES:-										
1	ARBITRATION APPLICATION	123	0	0	8	8	0	0	20	20	111
2	LEAVE TO APPEAL TO S.C.	0	0	0	0	0	0	0	0	0	0
3	CIVIL TRANS. APPLICATION	191	0	0	12	12	0	0	7	7	196
4	CRIMINAL TRANSFER	65	0	0	5	5	0	0	19	19	51
	TOTAL (C)	379	0	0	25	25	0	0	46	46	358
	GRAND TOTAL (A+B+C)	142096	0	374	5352	5726	1	561	3872	4434	143388